

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3239
ANSWERED ON:30.08.2013
INTEGRATED CHILD PROTECTION SCHEME
Rama Devi Smt. ;Yadav Shri M. Anjan Kumar

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has implemented Integrated Child Protection Scheme (ICPS) for the welfare of juveniles throughout the country;
- (b) if so, the details thereof and the achievements made under the Scheme during each of the last three years and the current year;
- (c) whether the Government has any monitoring mechanism to monitor the implementation of the scheme; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): The Ministry of Women and Child Development has introduced in 2009-10, the Integrated Child Protection Scheme (ICPS) for implementation throughout the country with the objective of creating a safe and secure environment for children in conflict with law as well as children in need of care and protection. The major achievements made under ICPS are at Annex.

(c) & (d): ICPS provides for setting up of Committees at State, District, Block and Village levels for monitoring the implementation of the Scheme. Further, the implementation of ICPS in States/UTs is reviewed by the Ministry in the meetings of the inter-ministerial Project Approval Board (PAB) constituted under ICPS for considering and approving the proposals received from States/UTs under the Scheme. In addition, Regional Consultations are organised by the Ministry with various stake holders to review the progress of implementation and to promote cross learning of best practices under the Scheme.